

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 83
ANSWERED ON 08th FEBRUARY, 2018

ROAD ACCIDENTS

*83. SHRI A.P. JITHENDER REDDY:
DR. K. GOPAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the number of road accidents have increased as compared to the preceding year as per the report 'Road Accidents in India, 2016' and if so, the details thereof along with the reasons therefor;
- (b) whether more than 60 per cent of people killed on roads in India in 2016 were in the most productive age group of 18 to 45 years and if so, the details thereof;
- (c) the number of people killed in road accidents during the last three years, State/UT-wise along with the steps taken by the Government to curb such road accidents and the outcome thereof;
- (d) the funds allocated and spent for this purpose during the above period along with the details of any committee constituted to reduce the number of accidents; and
- (e) whether India is a signatory to the Brasilia Declaration on Road Safety to reduce road fatalities by 50% in another two years, if so, the salient features of the Declaration and the steps taken so far to implement them?

ANSWER

MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 83 ANSWERED ON 08.02.2018 ASKED BY SHRI A.P. JITHENDER REDDY AND DR. K. GOPAL REGARDING ROAD ACCIDENTS

(a) No, Madam. As per “Road Accidents in India 2016” which is prepared based on data furnished by the Police Departments of States and UTs, there is a marginal decline (4.1%) in road accidents in 2016 as compared to 2015. The total number of road accidents, persons killed and persons injured in road accidents for the last three years are as under: -

Years	Total Number of Road Accidents (in numbers)	Total Number of Persons Killed (in numbers)	Total Number of Persons Injured (in numbers)
2014	4,89,400	1,39,671	4,93,474
2015	5,01,423	1,46,133	5,00,279
2016	4,80,652	1,50,785	4,94,624

(b) The detailed age profile of road accidents victims for the calendar year 2016 reveals that the age group of 18-45 years accounted for a share of 68.6% (1,03,409 persons) in the total road accident fatalities.

(c) The total number of persons killed, State/UT wise, in road accidents during last three years is at Annexure - I. The Ministry of Road Transport and Highways has taken a number of steps to prevent such road accidents as per details mentioned under: -

- 1) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- 2) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- 3) The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- 4) The Ministry has constituted Group of Ministers of State Transport Minister to examine the best practices of Transport and suggest issues to improve road safety.

- 5) Based on the recommendation of Group of Minister, the Ministry introduced Motor Vehicle (Amendment) Bill 2017 covering entire gamut of road safety.
- 6) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- 7) Road safety has been made an integral part of road design at planning stage.
- 8) Road Safety Audit of selected stretches of National Highways has been taken up.
- 9) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- 10) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- 11) Advocacy/Publicity campaign on road safety through the electronic and print media.
- 12) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.
- 13) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- 14) Guidelines for identification and rectification of black spots, carrying out road safety audits and preparation of road safety improvement proposals on NHs and also guidelines on implementation of road safety engineering measures on state roads under Central Road Fund (CRF) have been issued.
- 15) 789 black spots based on fatalities in 2011,2012,2013 and 2014 calendars years have been identified. So far 189 spots have already been rectified. Rectification measures at 256 spots have been sanctioned which are in various stages of implementation. 138 spots are on State Government roads / with other agencies. The balance 206 spots would be taken separately or would be rectified as part of ongoing projects.
- 16) As a measure of supplementing the efforts of States / UTs for minimizing the accident potential at the identified locations / stretches through engineering improvement on state roads, Ministry of Road Transport & Highways had taken a decision to sanction road safety works on state roads with an earmarked allocation of 10% of funds allocated to the state roads under Central Road Fund.
- 17) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.

- 18) Ministry had issued guidelines vide O.M. dated 14.1.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/BOT projects or as stand-alone Road Safety Audits.
- 19) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
- 20) In order to ensure safe and smooth flow of traffic, Ministry of Road Transport & Highways has envisaged a plan for replacement of all the Level Crossing on National Highways by ROBs / RUBs and replacement / widening / strengthening of weak and narrow bridges under a scheme Setu Bhartam. Under this programme, construction of 208 Level Crossings at an estimated cost of Rs. 20,800 Crore are included.
- 21) Two National Level Workshops and several Regional Training workshops in 11 states have been organized on Road Safety Engineering.
- 22) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- 23) Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.

(d) The Ministry of Road Transport & Highways administers different schemes to improve road safety scenario in the country. These schemes are setting up of Institute of Driving & Training Research (IDTR), setting up Inspection and Certification (I &C) Centre, Publicity and Awareness campaign, National Highways Accident Relief Service Scheme, Road Safety and Pollution Testing Equipment and Programme Implementation. There is no state - wise allocation under the scheme. The details of fund utilized under these scheme are at Annexure II. Besides, following works have also been sanctioned: -

- 1) Detailed Road Safety Audits in a length of around 1381 km have been sanctioned on National Highways in 2016-17 & 2017-18 at a cost of Rs. 9.98 crore.
- 2) In 2016-17 and 2017 -18, Road Safety Engineering works amounting to Rs 406 crore have been sanctioned on National Highways.
- 3) In 2016-17 and 2017 -18, installation of crash barriers at accident prone locations on National Highways in Hilly Terrain has been sanctioned in a length of around 281 Km at a cost of 173 crore.
- 4) Under Setu Bhartam programme, 78 ROBs with an estimated cost of Rs. 6428.57 Crore have been sanctioned.

(e) The second global high-level conference on Road Safety was organized on 18 -19th November, 2015 in Brasilia. India also participated in the conference. In the conference, it was agreed to halve the number of global deaths and injured from road traffic accidents by 2020. It was also agreed that road crashes are the leading cause of deaths around the world for children and youth aged 15 - 29 years. It was also agreed that there is the need for countries to introduce, or improve and strengthen, arrangements for monitoring serious injuries from road traffic accidents.

Annexure -I

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION NO. 83 ANSWERED ON 08.02.2018 ASKED BY SHRI A.P.JITHENDER REDDY AND DR. K. GOPAL:

Total Number of persons killed in Road Accidents during 2014 - 2016

Sl. No.	States/UTs	Number of Persons Killed		
		2014	2015	2016
1	2	3	4	5
1	Andhra Pradesh	7908	8297	8541
2	Arunachal Pradesh	119	127	149
3	Assam	2522	2397	2572
4	Bihar	4913	5421	4901
5	Chhattisgarh	4022	4082	3908
6	Goa	290	311	336
7	Gujarat	7955	8119	8136
8	Haryana	4483	4879	5024
9	Himachal Pradesh	1199	1096	1271
10	Jammu & Kashmir	992	917	958
11	Jharkhand	2628	2893	3027
12	Karnataka	10452	10856	11133
13	Kerala	4049	4196	4287
14	Madhya Pradesh	8569	9314	9646
15	Maharashtra	12803	13212	12935
16	Manipur	168	139	81
17	Meghalaya	141	183	150
18	Mizoram	103	72	70
19	Nagaland	81	30	46

20	Odisha	3931	4303	4463
21	Punjab	4621	4893	5077
22	Rajasthan	10289	10510	10465
23	Sikkim	59	70	85
24	Tamil Nadu	15190	15642	17218
25	Telangana	6906	7110	7219
26	Tripura	188	158	173
27	Uttarakhand	878	913	962
28	Uttar Pradesh	16287	17666	19320
29	West Bengal	5875	6234	6544
30	Andaman & Nicobar Islands	23	23	17
31	Chandigarh	131	129	151
32	Dadra & Nagar Haveli	59	42	46
33	Daman & Diu	15	42	38
34	Delhi	1671	1622	1591
35	Lakshadweep	0	0	1
36	Puducherry	151	235	244
Total		139671	146133	150785

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. 83 ANSWERED ON 08/02/2018 ASKED BY SHRI JITHENDER REDDY AND DR. K. GOPAL

A. Details of fund transferred to the States / UTs for procurement of breath analysers under Road Safety and Pollution Testing Equipment and Programme Implementation

FY 2014 -15: NIL

FY 2015 -16:

S. No.	Name of States	Amount released
1	Jammu & Kashmir	35,93,869/-
2	Sikkim	35,53,281/-
3	Punjab	28,14,480/-
4	West Bengal	35,48,960/-

FY 2016 -17:

S. No.	Name of States	Amount released
1	Manipur	14,07,240
2	Meghalaya	14,07,240
3	Mizoram	14,07,240
4	Uttarakhand	14,07,240
5	Andman & Nicobar Islands	3,37,737
6	Tripura	15,19,819

B Details of fund transferred to the States / UTs for procurement of ambulances under NHARSS

FY 2014 -15: NIL

FY 2015-16

S. No.	Name of the State / UT	No. of BLSA allotted	Amount released	Amount released
1.	Jammu & Kashmir	136	14,96,00,000/-	13,46,40,000/-
2.	Sikkim	31	03,41,00,000/-	03,41,00,000/-
3.	Mizoram	05	55,00,000/-	53,61,260/-
4.	Total	172	18,92,00,000/-	17,41,01,260/-

FY 2016 -17: NIL

C. Details of funds released for setting up of Institute of Driving and Training Research (IDTR).

S. No.	Name of State	Amount released (Rs. in Crore)		
		2014 - 15	2015-16	2016-17
1.	Bihar	5.00	0	0
2	Himachal Pradesh	5.00	0	0
3	Kerala	0	0	0
4	Madhya Pradesh	0.97	0.07	0
5	Maharashtra	0	0.78	0
6	Rajasthan	0	0	1.50
7	Tripura	0	5.00	0
8	Uttar Pradesh	1.5	0	5.00
9.	Jharkhand	0	0	0
10	Manipur	0	0	1.20
11	Andhra Pradesh	0	0	1.50
12.	Telangana	0	0	1.50

D. Details of funds released to the States / agencies authorized by the States for setting up of Inspection and Certification (I & C) Centre.

S. No	Name of State / UTs	Amount released (Rs. in Crore)		
		2014-15	2015-16	2016-17
1	Delhi	0.80	0	0
2	Gujarat	2.50	2.20	0
3	Haryana	0	0.80	0
4	Karnataka	4.60	0	0
5	Maharashtra	2.00	0.29	0.93
6	Madhya Pradesh	1.71	0	0
7	Rajasthan	1.94	0	0
8	Telangana	0	2.50	2.65
9	Uttar Pradesh	1.50	2.50	4.40
10	West Bengal	0	1.06	0
11	Nagaland	0	0	0
12	Chhattisgarh	0	0	0.50
13.	Sikkim	0	1.10	0
14	West Bengal	0	1.06	0
15	Odisha	1.08	0	1.88

E. Details of funds utilized under Scheme of Publicity and Awareness Measure regarding Road Safety

2014-15: Rs. 37 Crore

2015 -16: Rs. 41 Crore

2016 -17: Rs. 32 Crore
